

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 4184/2014**

This the 24<sup>th</sup> day of July, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Saroja Joshi (UDC)  
Age 46 years  
W/o Sh. Arun Joshi  
R/o B-3/213, Sector – 34  
Aravali Apartment, Noida (UP).

(None)

... Applicant

**Versus**

1. The Union of India  
Through Secretary, Ministry of Surface & Transport  
Department of Light House and Lightships  
R.K. Puram, New Delhi.
2. The Director General  
Govt. of India  
Ministry of Shipping  
Light House and Lightships, Deep Bhawan  
A-13, Sector – 24, Noida – 201301 (UP).
3. Sh. Anil Kumar  
Superintendent working at Vishakhapatnam.
4. Sh. M.Z. Vanker  
Superintendent working at Jamnagar.
5. Sh. Vivek Khosla  
Superintendent working at HQ Office Noida.
6. Smt. Santosh Kumari  
Superintendent working at HQ Office Noida.

... Respondents

(Respondent No. 3 to 6 will be serve  
through Respondent 2)

(By Advocate :Mr. Ashok Kumar)

**ORDER (ORAL)**

When the matter is taken up, learned counsel for respondents submits that respondents have filed an additional affidavit wherein it is stated that the applicant has expired.

In view of the same, OA is dismissed for non-prosecution.

**(A.K. Bishnoi)  
Member (A)**

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**(S.N. Terdal)  
Member (J)**